

(c) whether the Committee has since presented its report;

(d) if so, the main recommendations made thereof: and

(e) if not, the reasons for delay in submission of the Report?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):
(a) No, Sir.

(b) to (e). Do not arise.

Approval to Pepsi Cola

10147. SHRI P. M. SAYEED: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government have approved the cold drink named Pepsi Cola;

(b) if so, who are its sponsors; and

(c) the time by which this soft drink is likely to come to the market for sale and consumption by the people?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) No, Sir.

(b) and (c). Do not arise in view of (a) above.

Wage Structure in Various Zones

10148. PROF. K. V. THOMAS: Will the Minister of LABOUR be pleased to state:

(a) whether a Committee was constituted under the Chairmanship of the Central Joint Labour Commissioner and the State Labour Secretaries as members to study the

wage structure in different Zones in the country;

(b) if so, the details of the recommendations made by this Committee; and

(c) the steps taken to implement the recommendations of the Committee?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):
(a) No, Sir.

(b) and (c). Do not arise.

Import of Sugar

10149. PROF. K. V. THOMAS:
SHRI JANARDHANA
POOJARY:
SHRIMATI BASAVA RAJES-
WARI:
SHRI G. S. BASAVARAJ:
SHRI P. NARSA REDDY:
SHRI YASHWANTRAO PA-
TIL:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government propose to import sugar this year to meet the shortfall in the production thereof; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUNJAN PATEL): (a) and (b). The production of sugar during 1989-90 season upto 30th April 1990 was 97.06 lakh tonnes as against 83.62 lakh tonnes on the corresponding date last year. Import of sugar, if any, is decided taking into account the carry-over stock, production during the season and the demand for internal consumption. At present there is no proposal for import of sugar but if necessary, Govern-